

BEFORE THE ADJUDICATING OFFICER
SECURITIES AND EXCHANGE BOARD OF INDIA

CORRIGENDUM

To

[ADJUDICATION ORDER Ref No.: Order/SV/RM/2023-24/29966]

1. Whereas, an Adjudication Order No. Order/SV/RM/2023-24/29966 (hereinafter referred to as 'order'), has been passed against Pradeep K Srivastava in the matter of Kquality Limited.
2. And whereas at page 23 in the aforesaid order, inadvertently typographical error has occurred w.r.t. date of the order. In order to rectify the same, it is hereby clarified that at page 23 the date of the said order shall be read as "January 10, 2024".
3. The other contents of the Adjudication Order No. Order/SV/RM/2023-24/29966 shall remain unchanged.
4. A copy of this corrigendum shall be sent to the Noticee in the aforesaid order and also to SEBI.

Shashi

Date: January 11, 2024

Place: Mumbai

SHASHI KUMAR VALSAKUMAR

ADJUDICATING OFFICER

